

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
New Delhi – 110 066.**

PRINCIPAL BENCH – COURT NO. 1

Service Tax Appeal No. 52519 of 2016

(Arising out of Order-in-Appeal No. 16/ST/DLH/2016-17 dated 30 May, 2016
passed by the Commissioner (Appeals-I), Service Tax, New Delhi)

M/s Louis Dreyfus Commodities India Private Limited Appellant
RNM Centre 68/2 Janpath,
New Delhi-110001

Versus

Commissioner (Appeals-I), Service Tax, Delhi Respondent
Room No. 208, 17-B,
IAEA Bhavan, M.G. Marg,
Indraprastha Estate,
New Delhi

Appearance:

Shri Smruti Amin, Advocate for the appellant
Shri Sanjay Jain, Authorised Representative for the Department

CORAM:

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. BIJAY KUMAR, MEMBER (TECHNICAL)**

Date of Hearing/Decision: 09/07/2019

Order

Justice Dilip Gupta:

The Appeal is dismissed. For order, see order of date passed
in Service Tax Appeal No. 52503 of 2016.

(Justice Dilip Gupta)
President

(Bijay Kumar)
Member (Judicial)

RM

